77

Simplification of Import/Export Policy

2493. SHRI K.H. MUNIYAPPA: Will the Minister of COMMERCE be pleased to state:

- whether the Government have recently simplified the export-import norms;
 - if so, the salient features thereof; and
- the manner in which this simplification would help the exporters?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE): (a) As part of the revisions/amendments in the EXIM Policy introduced with effect from 13th April, 1998. a number of simplifications in the export-import procedures have been carried out.

- The salient features of the EXIM Policy are given in the Highlights of the EXIM Policy, copies of which are already available in the Parliament Library.
- The simplifications in the export-import procedures introduced in this year's EXIM Policy are expected to minimise transaction costs and delays, besides imparting greater transparency, freedom and flexibility in operations to the exporting community.

Translation1

Units of National Textile Corporation

2494. SHRI CHINMAYANAND SWAMI: DR. LAXMINARAYAN PANDEY: SHRI SHANKER PRASAD JAISWAL : SHRI C.P. RADHAKRISHNAN:

Will the Minister of TEXTILES be pleased to state:

- (a) the number of units of National Textile Corporation functioning in the country as on March, 1998, Statewise:
- (b) the number of units lying closed as on date, State-wise:
- (c) the production of textile in the said units during 1997; and
- (d) the profit earned/loss suffered by the said functioning units during the above period, State-wise?

THE MINISTER OF TEXTILE (SHRI KASHIRAM RANA) : (a) The State-wise breakup of NTC mills numbering 119 indicating their status of operation during March, 1998 is enclosed at Statement-I.

- No mill of NTC has been closed except Ajudhia Textile Mill which has been closed as per Supreme Court
- (c) and (d) The details of cloth and yarn produced and profit/loss incurred by these units during 1997-98 are enclosed as Statement-II.

Statement-i

Statement showing position of NTC Mills, State-wise with no activities, with partial activities and full activities during March'98

S.	Name of	Number of Mills with			
No.	the State	No Activities	Partial Activities	Full Activities	
1.	Punjab	•	4	•	
2.	Rajasthan	-	4	-	
3.	Madhya Pradesh	-	7	-	
4.	Uttar Pradesh	8	3	-	
5.	Maharashtra	-	33	2	
6.	Gujarat	9	2	-	
7.	Andhra Pradesh	1	5	-	
8.	Karnataka	1	3	-	
9.	Kerala	•	-	5	
10.	Pondicherry	•	-	3	
11.	Tamil Nadu	-	-	13	
12.	Assam	-	1	-	
13.	Orissa	-	1	-	
14.	Bihar	1	1	-	
15.	West Bengal	7	5		
	TOTAL	27	69	23	

Statement-II

State wise net profit/loss and production of Market Yam & Cloth during 1997-98

	Name	Net Profit	PRODUCTION		
		Loss	Market	Cloth	
		1997-98	yarn (own)	(own)	
		(Rs lakhs)	(Lac./Kg.)	(Lac./Mtrs.)	
1	2	3	4	5	
Punjab					
1	Dayalbagh Mills	-469.85	8.62	-	
2	Kharar Mills	-213.51	7.00	-	
3	Panipat Woollen	-546.83	•	•	
4	Suraj Textile Mills	-278.37	11.84	•	
Rajasthan					
5	Edward Mills	-339.20	.25	•	
6	Mahalaxmi Mills	-308.66	-	•	

15 Burhanpur Tapti Mills -897.45 1.57 Uttar Pradesh 16 Bijli Cotton Mills 3.36 -242.1917 Swadeshi Naini -1009.82 18 Swadeshi, Mau, Bhan, -285.60 9.70 19 Muir Mills -1346.33 20 New Victoria -1331.50 21 Swadeshi Kanpur -1439.71 22 Laxmi Rattan -1134.31 23 Atherton -767.46 24 Lord Krishna -578.10 25 Sri Vikram -297.43 26 Raebrali Text Mills -273.69 Maharashtra 27 Indu No.1 32.17 -1351.74 .04 28 Indu No.2 -1140.67 29 Indu No.3 () -1409.71 11.59

-805.80

-694.56

-1495.70

-470.67

-315.54

-490.42

-1129.74

-622.06

79

Written Answers

3

-244.75

-287.12

-745.91

-1252.15

-810.37

-1300.27

-833.07

-1173.63

2

Udaipur Mills

Madhya Pradesh

11 Hira Mills

Shree Bijay Cotton

Swadeshi Textile Mills

10 Indore Malwa Mills

12 Bengal Nagpur Mills

14 Kalyanmal Mills

30 Indu No.4 ()

31 Indu No.5

32 Indu No.6

33 Model Mills

34 R.S.R.G Mills

35 Savatram Mills

36 Vidharbha Mills

38 Jam Mfg Mills

37 Tata Mills

13 New Bhopal Text. Mills

69 New Manakchowk70 Ahmd N.Text71 Rajnagar-1 ()

72 Rajnagar-2 ()

65 Ahmedabad Jupiter

66 Jehangir Tex. Mills

Gujarat

62 Rajkot

64 Petlad

63 Mahalaxmi

67 Viramagam

68 Himadri Mills

-1056.80 1.37 -1182.67 1.54

.90

-280.78

-914.03

-397.99

-1073.17

-1288.09

-658.92

-694.26

-731.73

7

23.84

2.27

2.77

.84

7.56

1.91

.10

81

2	3	4	5
Andhra Pradesh			
73 Azamjahi Mills	-454.31	-	-
74 Anantpur	-237.05	.09	•
75 Natraj	-337.48	-	•
76 Netha	-163.24	•	-
77 Adoni	-137.15	•	-
78 Triputhi	-299.53	-	-
Karnataka			
79 MSK Mills	-723.91	•	•
80 Minerva Mills	-1042.97	2.84	40.70
81 Mysore Mills	613.88	-	-
82 Sree Yallamma	-386.67	1.26	•
Kerala			
83 Algappa Mills	-292.67	20.45	•
84 Cannanore Mills, Can	-67.83	15.85	
85 Vijay Mohini	-169.87	11.98	-
86 Parvathi	-707.68	4.67	53.50
87 Kerala Laxmi	-316.22	17.10	•
Tamil Nadu			
88 Omparasakthi	-103.83	18.23	-
89 Cambodia	33.41	21.11	-
90 Pankaja	-34.36	15.62	-
91 Pioneer	35.35	13.15	-
92 Balaramavarma	-146.04	10.73	•
93 Kaleeswarar - B	30.00	18.93	-
94 Coimbatore Murugan	-23.75	6.31	57.26
95 Kishnaveni	-110.31	12.75	-
96 Sri Rangavilas	20.53	25.90	-
97 Kaleeswarar - A	-542.76	12.51	•
98 C.S & W	-842.53	21.96	-
99 Somasundaram	-97.25	5.70	22.78
100 Sri Sarada	-108.24	10.19	19.87
Pondicherry			
101 Swadeshi Cotton	-466.59	9.19	•
102 Sri Bharthi	-388.96	6.48	6.10

1 2	3	4	5
103 Cannanore Mills, Mah	e -130.81	16.37	•
Assam			
104 Associated Industries	-244.43	-	
Bihar			
105 Gaya Cotton Mills	-385.75	•	-
106 Bihar Co-op Mills	-240.51	•	•
Orissa			
107 Orissa Cotton Mills	-343.39	•	-
West Bengal			
108 Bengal Fine Mill No.1	-376,55	•	-
109 Arati Cotton Mills	-240.30	.15	-
110 Sodepur Cotton Mills	-154.74	•	-
111 Bengal Laxmi Mills	-453.91	•	-
112 Rampooria Cotton Mi	lls 548.42	-	-
113 Laxminarayan	309.96	•	-
114 Bengal Fine-2	-154.15	•	-
115 Bengal Text.Mills	-332.82	-	-
116 Bangasari Mills	-225.26	•	•
117 Sh. Mahalaxmi Mills	-479.36	•	-
118 Jyoti Mills	-190.86	-	-
119 Central Cotton Mills	-623.82	•	-
TOTAL	-64749.81	379.26	550.77
[English]			

Tobacco Growers in Karnataka

2495. SHRI K.O. KONDAIAH: Will the Minister of COMMERCE be pleased to state:

- (a) the number of registered tobacco growers in Karnataka during 1996-97 and 1997-98;
- (b) the estimated unauthorised cultivators in Karnataka during 1997-98;
- (c) the quantity of tabacco being grown unauthorisedly in Kamataka by these unauthorised cultivators;
- (d) the steps taken by the Tabacco Board to stop unauthorised cultivation of tobacco in Karnataka;
- (e) whether proper marketing outlets have been provided to the traders in Karnataka; and